

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA

O.A. 690 OF 1996

DATE OF ORDER: 13.04.05

Present : Hon'ble Mr. Justice B. Panigrahi, Vice-Chairman.
Hon'ble Mr. N.D. Dayal, Administrative Member.

Bimala Adak

- v e r s u s -

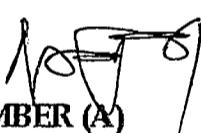
S.E. Railway

For the applicant : None.
For the respondents : None.

O R D E R

PER JUSTICE B. PANIGRAH VC

When the matter is taken up today, none appears for either side on call. Since it is a case of 1996 it is presumed that the applicant might have lost interest in the litigation for which they did not come. Accordingly, the application is dismissed for default without costs.


MEMBER (A)


VICE-CHAIRMAN